

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/911/2021

This the 23rd day of June 2021

HON'BLE MR. ANAND MATHUR, MEMBER (A)

Najma Hamid, Age 24 years, D/o Abdul Hamid Shah, R/o Movalkote, Tehsil
Good District Ramban-182144.

.....Applicant

(Advocate:- Mr. Irfan Khan for Mr. Sheikh Ayaz Hussain)

Versus

1. Union Territory of J&K through Commissioner /Secretary to Govt. Health and Medical Education Department, Civil Secretariat, Srinagar/Jammu-180004.
2. Principal, Govt. Medical College and Associated Hospitals, Jammu-190009.
3. Afshana Shabir, D/o Mohd Shabir, R/o Village Kewal Budhal, P/O Budhal, Tehsil Budhal District Rajouri-185233.
4. Anjlee Devi, D/o Tirath Ram, R/o Goha Doda, 182202.
5. Kavita Sharma, D/o Jagdish Raj Sharma, R/o Bherwah Gajoth, Tehsil Bhalla, District Doda-182201.
6. Anjla Devi, D/o Mangal Singh, R/o Alni Gangota, Tehsil Gandoh (Bhalesa) District DOda-182202.
7. Heena Rozi, D/o GH. Mohd Attar, R/o Dewal Mohalla, Block Dungna, Doda-182202.
8. Sureshta Devi, D/o Vakkel Chand, R/o Dhar Dugnoo Billawar Kathua,184204.
9. Samila Rashid D/o Mohd Rashid, R/o Fazalabad District Poonch-185121.
10. Shamshad Goria, D/o Abdul Rashid R/o Dhar, Sakri, Tehsil Kotranka District Rajour-185152.
11. Komal Sambyal, D/o Angrez Singh, R/o BPO Dhandal, Tehsil Kastigarh, Doda-182143.
12. Simronn Sharma, D/o Shree Kumar, R/o Village Chinchora Chinta, Bhaderwah, Doda18222.
13. Sarbhati Devi, D/o Madan Lal Sharma, R/o Icho PO Keya Ramnagar, Udhampur-182122.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G.)



O R D E R
[O R A L]



Learned counsel for the applicant submits that the applicant has been duly registered as Nurse with Jammu & Kashmir State Nursing & Midwives Council vide certificate placed at page 23 of the O.A. The said certificate is valid from 12.11.2018 to 11.11.2023. In view of this, her candidature cannot be rejected as she is a registered Nurse and Midwife.

2. Learned D.A.G. submits that the institution which has issued the Diploma submitted by the applicant is no longer recognized by the administration, hence, her candidature has been rejected.

3. Heard Mr. Irfan Khan for Mr. Sheikh Ayaz Hussain, learned counsel for the applicant and Mr. Sudesh Magotra, learned D.A.G. for the respondents and perused the records.

4. Learned counsel for the applicant submitted that the applicant would be satisfied, if a time bound direction is given to the respondents to dispose of the representation of the applicant dated 01.06.2021.

5. In view of the limited prayer made by the learned counsel for the applicant, the O.A. is disposed of with direction to the Respondent No. 2 i.e., Principal, Govt. Medical College and Associated Hospitals, Jammu to dispose of the said representation dated 01.06.2021 by passing a reasoned and speaking order and communicate the decision so taken to the applicant within two weeks from the date of receipt of a certified copy of this order .

6. It is made clear that I have not entered into the merits of the case. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

Arun